

आयकर अपीलीय अधिकरण
कोलकाता 'सी' पीठ, कोलकाता में
IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'C' BENCH, KOLKATA

श्री राजेश कुमार, लेखा सदस्य
एवं
श्री प्रदीप कुमार चौबे, न्यायिक सदस्य
के समक्ष
Before

SRI RAJESH KUMAR, ACCOUNTANT MEMBER
&
PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER

I.T.A. No.: 263/KOL/2024
Assessment Year: 2020-21

Sandeep Kumar Poddar.....*Appellant*
[PAN: AFSPP 7165 C]

Vs.

ITO, Circle-43, Kolkata.....*Respondent*

Appearances:

Assessee represented by: Sunil Surana, AR.

Department represented by: Monalisha Pal Mukherjee, JCIT.

Date of concluding the hearing : September 26th, 2024

Date of pronouncing the order : October 15th, 2024

ORDER

Per Pradip Kumar Choubey, Judicial Member:

This appeal filed by the assessee pertaining to the Assessment Year (in short 'AY') 2020-21 is directed against the order passed u/s 250 of the Income Tax Act, 1961 (in short the 'Act') by the Commissioner of Income Tax (Appeals)-NFAC, Delhi [hereinafter referred to as ld. 'CIT(A)'] dated 27.01.2023.

2. At the outset, ld. Counsel for the assessee has submitted an application dated 26.09.2024 stating that as per the instructions of his client, he may be

allowed to withdraw the present appeal filed by the assessee. Ld. D/R has no objection in this regard.

3. In view of this, the appeal of the assessee is accordingly dismissed as withdrawn.

Order pronounced in the open Court on 15th October, 2024.

Sd/-

[Rajesh Kumar]

Accountant Member

Dated: 15.10.2024

Bidhan (P.S.)

Copy of the order forwarded to:

- 1. Sandeep Kumar Poddar, E-123, Atmosphere, 1001/A, E.M. Bypass, Gobinda Khatick Road, Kolkata, West Bengal, 700007.**
- 2. ITO, Circle-43, Kolkata.**
3. CIT(A)-NFAC, Delhi.
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

//True copy //

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata